

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 840
TO BE ANSWERED ON FRIDAY 26.07.2024**

Appointment of Notary Public

840. Shri Govind Makthappa Karjol:

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether many advocates who submitted online applications for the Notary public posts in the year 2022-23 from Karnataka are still waiting for their appointment;
- (b) if so, the details thereof; and
- (c) the time by which all the pending applications are likely to be cleared?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): Online interviews for appointment of Notaries by the Central Government in the State of Karnataka for the applications received till 31.08.2022 were held in February – March, 2023. However, due to administrative reasons, the process of appointment was cancelled. A public notice in this regard was published on the official website of the Department of Legal Affairs on 26.05.2023.